

07
15/05/19

**OFFICE OF THE DISTRICT & SESSIONS JUDGE
CUM SPECIAL JUDGE(PC ACT)(CBI)
ROUSE AVENUE COURT COMPLEX, NEW DELHI.**

ORDER

The following Judicial Officers at Rouse Avenue Court Complex, New Delhi are hereby designated to act as Link Officer In-Charge of the Branch mentioned against their names in Column No.3 with immediate effect.

S.No.	Name of the Branch(s) (1)	Officer-In-Charge (2)	Link Officer-In-Charge (3)
1.	Leave Sanctioning Authority of the Officers of DHJS and DJS except himself.	Sh. Chandra Gupta, Presiding Officer, Industrial Tribunal-01	Ms. Shail Jain, Presiding Officer, Industrial Tribunal-02
2.	Administration I, II & III	Ms. Shail Jain, Presiding Officer, Industrial Tribunal-02	Sh. Chandra Gupta, Presiding Officer, Industrial Tribunal-01
3.	Judicial	Ms. Anju Bajaj Chandna, Spl. Judge (PC Act) (CBI)-02	Sh. Ajay Kumar Kuhar, Spl. Judge (PC Act) (CBI)-04
4.	R & I and RTI	Sh. Sanjay Bansal, Spl. Judge (PC Act) (CBI)-16	Sh. Anil Kumar Sisodia, Spl. Judge (PC Act) (CBI)-07
5.	Accounts, Fine & Audit and Cash	Sh. Anil Kumar Sisodia, Spl. Judge (PC Act) (CBI)-07	Sh. Sanjay Bansal, Spl. Judge (PC Act) (CBI)-16
6.	General	Sh. Ajay Kumar Kuhar, Spl. Judge (PC Act) (CBI)-04	Ms. Anju Bajaj Chandna, Spl. Judge (PC Act) (CBI)-02
7.	Pool Car	Sh. Raj Kumar Chauhan, Spl. Judge (PC Act) (CBI)-03	Ms. Ila Rawat, Spl. Judge (PC Act) (CBI)-20
8.	Care Taking	Ms. Ila Rawat, Spl. Judge (PC Act) (CBI)-20	Sh. Raj Kumar Chauhan, Spl. Judge (PC Act) (CBI)-03
9.	Stationery	Sh. Anurag Sain, Spl. Judge (PC Act) (CBI)-11	Sh. Rakesh Kumar Sharma, Spl. Judge (PC Act) (CBI)-06
10.	Bail and Filing	Sh. Rakesh Kumar Sharma, Spl. Judge (PC Act) (CBI)-06	Sh. Anurag Sain, Spl. Judge (PC Act) (CBI)-11
11.	Copying Agency	Sh. Sanjay Garg-II, Spl. Judge (PC Act) (CBI)-18	Ms. Santosh Snehi Mann, Spl. Judge (PC Act) (CBI)-08
12.	Vigilance and Litigation	Ms. Santosh Snehi Mann, Spl. Judge (PC Act) (CBI)-08	Sh. Sanjay Kumar Aggarwal, Spl. Judge (PC Act) (CBI)-05
13.	PRO/Facilitation Centre	Sh. Pulastya Pramachala, Spl. Judge (PC Act) (CBI)-13	Sh. Virender Bhatt, Spl. Judge (PC Act) (CBI)-15
14.	Record Room (Sessions) and Digitization	Sh. Virender Bhatt, Spl. Judge (PC Act) (CBI)-15	Sh. Pulastya Pramachala, Spl. Judge (PC Act) (CBI)-13
15.	Computer	Ms. Santosh Snehi Mann, Spl. Judge (PC Act) (CBI)-09	Sh. Sanjay Kumar Aggarwal, Spl. Judge (PC Act) (CBI)-05
16.	Library	Sh. Sanjay Kumar Aggarwal, Spl. Judge (PC Act) (CBI)-05	Ms. Santosh Snehi Mann, Spl. Judge (PC Act) (CBI)-08
17.	Leave for Staff	Sh. Sanjay Khangwal, Spl. Judge (PC Act)(ACB)-02	Sh. Chandra Gupta, Presiding Officer, Industrial Tribunal-01

However, all the correspondence with the Hon'ble High Court of Delhi, New Delhi shall be routed through the undersigned.

15/05/19

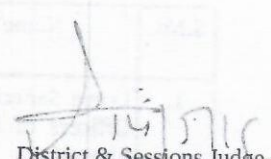
(O. P. SAINI)
District & Sessions Judge-
cum- Special Judge(PC Act)(CBI)
Rouse Avenue Court Complex, New Delhi.

No.Link OIC/RACC/Gaz./2019/ 1916 - 1979

Dated, Delhi the 14/05/2019

Copy forwarded for information and necessary action to:-

1. The Registrar General , Hon'ble High Court of Delhi, New Delhi.
2. The District & Sessions Judge(HQs), Tis Hazari Courts, Delhi.
3. All the Judicial Officers, Rouse Avenue Courts Complex, New Delhi.
4. All the Branch In-charges, Rouse Avenue Courts Complex, New Delhi.
5. The Web-site Committee, Tis Hazari Courts, Delhi.
6. The P.S./Reader to the undersigned.


District & Sessions Judge-
cum- Special Judge(PC Act)(CBI)
Rouse Avenue Court Complex, New Delhi.